

Forest carbon partnership facility

4977. SHRI ANIL MADHAV DAVE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government plans to sign an agreement with World Bank's Forest Carbon Partnership Facility;

(b) whether there has been any talk to participate in the United Nations Collaborative Initiative on Reducing Emissions from Deforestation and Forest Degradation (UN-REDD) Programme; and

(c) if so, the details thereof;

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) There is no proposal under consideration to sign any agreement with World Bank's Forest Carbon Partnership Facility or to participate in the United Nations Collaborative initiative on Reducing Emissions from Deforestation and Forest Degradation (UN-REDD) Programme.

Compensation for acquisition of forest land

4978. SHRI BHUPENDER YADAV: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has acquired forest land from the States/Union-Territories (UTs) for building dam, mining and other non-forest activities;

(b) if so, the details of the forest land acquired during the last three years, State/UT-wise;

(c) the compensation worked out and provided by Government to State Governments in lieu of the acquired forest land, State/UT-wise;

(d) the amount deposited in the ad-hoc Compensatory Afforestation Management and Planning Authority (CAMPA), till date;

(e) whether State Governments have urged the Central Government to grant funds from CAMPA fund; and

(f) if so, the reaction Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) Ministry of